



# KERALA GAZETTE

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## CHEMISTS KURIES AND LOANS PRIVATE LIMITED

FORM No. 151  
(See Rule 315)

THE COMPANIES ACT, 1056

### Members Voluntary Winding up

#### NOTICE

OF APPOINTMENT OF LIQUIDATOR PURSUANT TO SECTION 516

Name of the Company	.. Chemists Kuries and Loans Private Limited	Date of appointment	.. 22-1-2011
Nature of Business	.. To lend money on interest on security of Gold, Silver, Real estate etc. To start and conduct kuries	By whom appointed	.. Members of the Company.
Address of Registered Office	.. Regd. Office: XXV/734, Balaji Medical Store Building, Mannath Lane, Thrissur-680 001, Kerala State.	For Chemists Kuries and Loans Private Limited SANKARANARAYANAN, P. R., <i>Liquidator.</i>	
Name and address of liquidator	.. Mr. Sankaranarayanan, P. R., s/o Late Rama Iyer, Palambalacode, Door No. XXV/734, Mannath Lane, Thrissur P. O., Thrissur-680 001, Kerala State.		